

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Training Programmes – District and Sessions Judges – XVIII Professional Advacement Course for recently promoted 22 District and Sessions Judges for a period of two weeks from 14.10.2019 (Monday) to 25.10.2019 (Saturday) both days inclusive at Judicial Academy, Secunderabad – **INCHARGE ARRANGEMENTS - ORDERS - ISSUED.**

REF: 1. High Court's Proceedings Roc.No.2141/2019-B.Spl., dated 31.07.2019.
2. Letter ROC No.734/2019/TSJA-Sec'bad, dated 27.09.2019 from the Director, Judicial Academy, Secunderabad.

ORDER ROC.NO. 2141/2019-B.SPL., DATED:03.10.2019

The High Court is pleased to pass the following order:

The following 22 newly promoted District and Sessions Judges, mentioned in Column No.2, are hereby nominated to participate in the “**XVIII Professional Advacement Course**” for a period of two weeks i.e., from 14.10.2019 (Monday) to 25.10.2019 (Saturday) both days inclusive at Judicial Academy, Secunderabad and directed to handover charge of their post(s) to the officers mentioned in Column No.3, and proceed to attend the said Professional Advacement Course and to report at the Academy at 8.30 a.m., on 14.10.2019.

In case the officers to whom they have to handover charge or either on leave are not available for any other reason the Unit Heads shall make alternative arrangements and intimate the same to the High Court.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. G.PREMALATHA, XIII Additional Chief Judge, (Fast Track Court), Hyderabad (Notified as Special Court for POCSO)	I Addl. Metropolitan Sessions Judge, Hyderabad-cum-XV Addl. Chief Judge, City Civil Court, Hyderabad.
2.	SMT. P.MUKTHIDA, VIII Addl. District and Sessions Judge (Fast Track Court), Warangal.	Judge, Family Court-cum-III Addl. District and Sessions Judge, Warangal
3.	SRI BAKARAJU SRINIVASA RAO, XIV Addl. Chief Judge (Fast Track Court), City Civil Court, Hyderabad.	X Addl. Chief Judge, City Civil Court, Hyderabad.
4.	SRI M.SRINIVAS, II Addl. District and Sessions Judge (Fast Track Court), Mancherial, Adilabad District.	III Addl. District and Sessions Judge, Asifabad, Adilabad District.
5.	SRI C.V.S.SAI BHUPATHI, IV Addl. District and Sessions Judge (Fast Track Court) Sathupalli, Khammam District.	Special Sessions Judge Courts for trial of cases relating to Atrocities against Women-cum-VIII Addl. District Judge, Khammam
6.	SRI J.JEEVAN KUMAR, VII Addl. District and Sessions Judge (Fast Track Court), Nirmal, Adilabad District.	Special Judge for trial of cases under SCs and STs (POA) Act-cum-V Addl. District and Sessions Judge, Adilabad.

7.	SRI V.SATYANARAYANA, V Addl. District and Sessions Judge (Fast Track Court), Jangon, Warangal District.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Warangal.
8.	SMT. V.SARADHA DEVI, IV Addl. District and Sessions Judge (Fast Track Court), Nalgonda.	Judge, Family Court-cum-VI Addl. District and Sessions Judge, Nalgonda.
9.	SMT. J.MAITHREYI, II Addl. District and Sessions Judge (Fast Track Court), Khammam. (Notified as Special Court for POCSO)	I Addl. District and Sessions Judge, Khammam.
10.	SRI Y.JAYA PRASAD, VI Addl. District and Sessions Judge (Fast Track Court), Malkajgiri, Ranga Reddy District.	XVI Addl. District and Sessions Judge-cum-XVI Addl. M.S.J.-cum-III Addl. Family Court, Malkajgiri, Ranga Reddy District.
11.	SRI T.NARSI REDDY, II Addl. District and Sessions Judge (Fast Track Court) Nizamabad. (Notified as Special Court for POCSO)	I Addl. District and Sessions Judge, Nizamabad.
12.	SMT. SHOUKATH JAHAN SIDDIQUE, II Addl. District and Sessions Judge, (Fast Track Court), Mahabubnagar. (Notified as Special Court for POCSO)	I Addl. District and Sessions Judge. Mahabubnagar.
13.	SMT. M.BHAVANI, III Addl. District and Sessions Judge (Fast Track Court), Nalgonda. (Notified as Special Court for POCSO)	I Addl. District and Sessions Judge, Nalgonda.
14.	SMT. Y.PADMA, IV Addl. District and Sessions Judge (Fast Track Court), Warangal. (Notified as Special Court for POCSO)	I Addl. District and Sessions Judge, Warangal.
15.	SRI R.RAGHUNATH REDDY, IX Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Ranga Reddy District. (Notified as Special Court for POCSO)	Metropolitan Sessions Judge-cum-I Additional District and Sessions Judge, Rangareddy District.
16.	SMT. M.SHYAM SREE, II Addl. District and Sessions Judge, (Fast Track Court), Sangareddy, Medak District. (Notified as Special Court for POCSO)	I Addl. District and Sessions Judge, Sangareddy, Medak District.
17.	SMT. K.ARUNA KUMARI, III Addl. District and Sessions Judge (Fast Track Court) Khammam.	Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-VII Addl. District and Sessions Judge, Khammam
18.	SMT. D.MADHAVI KRISHNA, IV Addl. District and Sessions Judge (Fast Track Court), Karimnagar. (Notified as Special Court for POCSO)	I Addl. District and Sessions Judge, Karimnagar.
19.	SMT. K.MARUTHI DEVI, X Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District.	IV Additional District and Sessions Judge, -cum-IV Addl. M.S.J.-cum-I Addl. Family Court, L.B.Nagar, Rangareddy District.
20.	SMT. P.ANNIE ROSE CHRISTIAN, XI Addl. District and Sessions Judge (Fast Track Court), L.B.Nagar, Rangareddy District.	III Additional District and Sessions Judge-cum-III Add. M.S.J., Rangareddy District.
21.	SMT. S.SARITHA, IV Addl. District and Sessions Judge, (Fast Track Court), Siddipet, Medak District.	VI Addl. District and Sessions Judge, Siddipet, Medak District.
22.	SRI S.RAVI KUMAR, IV Addl. District and Sessions Judge, (Fast Track Court), Nagarkurnool, Mahabubnagar District.	IX Addl. District and Sessions Judge, Wanaparty, Mahabubnagar District.

The Officers mentioned in Column No.3, will be in full additional charge of the post(s) mentioned in corresponding Column No.2, during the period of absence of the above said officers who are nominated to participate in the above said Professional Advancement Course for two weeks from 14.10.2019 (Monday) to 25.10.2019 (Saturday) both days inclusive at Telangana State Judicial Academy, Secunderabad.

The officers mentioned in Column No.2, shall handover charge of their post and also the additional post for which they are holding as full additional charge, if any, to the officers mentioned in Column No.3, while proceeding to the said Professional Advancement Course and the officers mentioned in Column No.3, will be in full additional charge of the respective posts as handedover by the officers mentioned in Column No.2.

On return from the said Professional Advancement Course, the officers mentioned in Column No.2 will assume charge of their regular post and also the post/s, if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

NOTE: ** The Training Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting to training at Telangana State Judicial Academy, Secunderabad.


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

2.10.19

To:

1. The officers Concerned.
2. The incharge officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad.
(with a request to instruct the concerned to upload the proceedings in the High Court's website)
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Chief Judge, City Civil Court, Hyderabad.
6. The Metropolitan Sessions Judge, Hyderabad
7. The Chief Judge, City Small Causes Court, Hyderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad
 - b) Karimnagar
 - c) Khammam
 - d) Mahabubnagar
 - e) Medak
 - f) Nalgonda
 - g) Nizamabad
 - h) Ranga Reddy
 - i) Warangal
10. The Pay and Accounts Officer, Hyderabad
11. **THE DISTRICT TREASURY OFFICERS :**
 - a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
 - b) Adilabad
 - c) Karimnagar
 - d) Khammam
 - e) Mahabubnagar
 - f) Medak
 - g) Nalgonda
 - h) Nizamabad
 - i) Warangal
12. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

+ Spare...